1	2	3	4
18.	Assistance to Disabled Persons for	Nil	
	Purchase/fitting of Aids and Appliances		
19.	Deendayal Disabled Rehabilitation Scheme	12.30	Welfare of
			Disabled
20.	Implementation of Persons with Disability	Nil	
	Act (PWD Act)		
21.	Scheme of incentives to employers in the	Nil	
	Private sector for providing employment to		
	Persons with disabilities		
22.	Integrated Programme for Older Persons	Nil	
23.	Scheme for Prevention of Alcoholism and	8.89	Welfare of
	Substance (Drug) Abuse		victims of
			substance abuse

Post-Matric Scholarship in Maharashtra

3015. SHRI RANJITSINH VIJAYSINH MOHITE-PATIL: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) by when the proposal was received by Government for sanction and release of Central assistance under post matric scholarship for other backward classes in Maharashtra;
 - (b) details and current status of proposal;
 - (c) reasons for delay in sanction and the person accountable for delay; and
 - (d) by when the proposal would be sanctioned along with its time schedule?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) to (d) During 2009-10 proposal of the State Government was received in July 2009 and an amount of Rs. 11.90 crore was released in August 2009. Subsequently on the basis of availability of funds, additional funds to the tune of Rs.5.41 crore and Rs.8.56 crore were released in December 2009 and February 2010 respectively.

Launching of Chandrayaan-II

3016. SHRI R.C. SINGH: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that ISRO is planning to launch Chandrayaan-II in the coming 2-3 years;
 - (b) in what manner Chandrayaan-II is different from Chandrayaan-I;
 - (c) whether it is a fact that Russia is collaborating Chandrayaan-II; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) Yes, Sir.

- (b) Chandrayaan-I was primarily a moon orbiter. Chandrayaan-II will have a soft lander and rover, in addition to moon orbiter.
 - (c) Yes, Sir.
- (d) India is responsible for developing the moon orbiter, rover and launching of Chandrayaan-II. Russia is responsible for developing the soft lander.

Details of Officers of ITDC

3017. SHRI S.S. AHLUWALIA: Will the Minister of TOURISM be pleased to state:

- (a) the details of Chairman and Managing Directors and other members appointed to Indian Tourism Development Corporation (ITDC) Board since 2004-05, indicating changes and dates of new appointees assuming offices;
- (b) the details of managerial level officers of ITDC removed from service, resigned and superannuated since 2004-05;
- (c) the details of officers against whom disciplinary proceedings were initiated during the period;
- (d) the details of officers who superannuated but after having been served with chargesheet indicating the dates of superannuation and dates of serving of charge-sheets on the respective officers; and
 - (e) extant rule governing disciplinary proceedings against officers in ITDC?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) The details of Chairman and Managing Directors and other members appointed since 2004-05 to 2009-10 is given in Statement (see below).

(b) and (c) The position during 2004-05 to 2009-10 is as follows:-